GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 2545 TO BE ANSWERED ON 12.03.2018

SETTING UP OF SUPER SPECIALITY HOSPITALS

2545. SHRI Y.V. SUBBA REDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government/ESIC has taken a decision to set up at least one super speciality hospital in each State and if so, the details thereof;
- (b)whether there is no super speciality hospital of ESI in the residuary State of Andhra Pradesh;
- (c)if so, the details thereof along with the steps taken/being taken by the Government to set up one such super speciality hospital in Prakasam district of Andhra Pradesh;
- (d)whether any request from public representatives have been received by the Government in this regard; and
- (e)if so, the details thereof along with the action taken by the Government thereon?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): Yes, Madam. ESIC has taken a decision to set up one super specialty hospital in each State. At present, ESI Corporation is running two super specialty hospitals at Sanath Nagar, Telanagana and Asramam, Kollam, Kerala.
- (b): No, Madam. There is no ESI Super Specialty Hospital in the State of Andhra Pradesh.

Contd..2/-

(c) to (e): ESI Corporation has earlier received a proposal from Sh. Y.V. Subba Reddy, Hon'ble Member of Parliament (Lok Sabha) for setting up of Super Specialty Hospital at Ongole, Prakasham District, Andhra Pradesh. There were only 8995 Insured Persons at Ongole, Andhra Pradesh which were not enough for setting up of ESI Hospital.

Thereafter, another proposal from Hon'ble MP dated 15.12.2017 was received to start 3-4 doctors dispensary at Ongole, Prakasham District, Andhra Pradesh, if it is not possible as per ESIC norms.

"In Principle" approval was given for setting up of 3 doctors dispensary at Ongole, Praksham District, Andhra Pradesh, as per ESIC norms.
